

**COMMITTEE ON PRIVATE MEMBERS'  
BILLS AND RESOLUTIONS**

**FIRST TO SIXTY-EIGHTH REPORTS  
(ENGLISH VERSION)**



सत्यमेव जयते

**EIGHTH LOK SABHA**

**Legislative Branch-II**

# COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

(Eighth Lok Sabha)

## EIGHTH REPORT

(Presented on 4-12-1985)

I, the Chairman of the Committee on Private Members' Bills and Resolutions, having been authorised by the Committee to present the Report on their behalf, present this Eighth Report.

2. The Committee met on 2 December, 1985 for classification and allocation of time for discussion of Bills (*vide* Appendix) under clauses (b) and (c) of rule 294(1) of the Rules of Procedure.

### *Classification and allocation of time to Bills*

3. The Committee considered classification and allocation of time to nine Bills specified in Appendix.

4. After considering all aspects of the Bills, the Committee recommend that (i) the Essential Commodities (Procurement and Distribution) Bill, 1985 by Shri R. P. Das, (ii) the Special Educational Facilities (For Children of Economically Backward Parents) Bill, 1985 by Shri R. P. Das and (iii) the Constitution (Amendment) Bill, 1985 (*Amendment of article 311*) by Shri C. Janga Reddy, be placed in category 'A' and all the remaining six Bills be placed in category 'B'. The Committee recommend allocation of time for each of the Bills as shown in column 5 of the Appendix.

### *Recommendations*

5. The Committee recommend that the classification and allocation of time to Bills by the Committee, as shown in the Appendix, be agreed to by the House.

NEW DELHI;  
2 December, 1985  
11 Agrahayana, 1907 (Saka)

M. THAMBI DURAI,  
*Chairman,*  
*Committee on Private Member's*  
*Bills and Resolutions.*

## APPENDIX

Sl. No.	Name of the Bill and the member-in-charge	Bill No.	Category recommended	Time recommended
1	2	3	4	5
1.	The Essential Commodities (Procurement and Distribution) Bill, 1985 by Shri R. P. Das.	179 of 1985	A	2 hours
2.	The Special Educational Facilities (For Children of Economically Backward Parents) Bill, 1985 by Shri R. P. Das.	174 of 1985	A	2 hours
3.	The Fixation and Regulation of Wages of Hard Coke Oven and Ceramic Industries Employees Bill, 1985 by Shri Yogeshwar Prasad Yogesh.	176 of 1985	B	2 hours
4.	The Setting up of a Super Thermal Power Station at Balumath Bill, 1985 by Shri Yogeshwar Prasad Yogesh.	168 of 1985	B	2 hours
5.	The Constitution (Amendment) Bill, 1985 (Amendment of article 311) by Shri C. Janga Reddy.	169 of 1985	A	2 hours
6.	The Constitution (Amendment) Bill, 1985 (Substitution of new article for article 371) by Shri Hussain Dalwai.	172 of 1985	B	2 hours
7.	The Freedom of Religion Bill, 1985 by Shri S. M. Bhattam.	178 of 1985	B	2 hours
8.	The Constitution (Amendment) Bill, 1985 (Amendment of articles 84, 102, etc.) by Shri Hussain Dalwai.	180 of 1985	B	2 hours
9.	The Prevention of Cow Slaughter Bill, 1985 by Dr. A. K. Patel.	181 of 1985	B	2 hours